

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3170
TO BE ANSWERED ON THE 22ND MARCH, 2022

ASSISTANCE TO FARMERS IN ODISHA

3170. SHRIMATI RAJASHREE MALLICK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government provides assistance to farmers of Odisha during natural calamities;
- (b) if so, the names of the schemes under which assistance has been provided to Odisha during each of the last three years and the amount thereof; and
- (c) the reformative steps taken by the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures.

Funds released to the State Government of Odisha under SDRF and NDRF during 2019-20 to 2021-22 are as under:

(Rs. in crore)

Year	Allocation under SDRF		Release of Central share under SDRF	Release from NDRF
	Central Share	State Share		
2019-20	681.75	227.25	552.00	3294.10
2020-21	1604.00	535.00	1604.00	500.00
2021-22	1283.20	428.00	1283.20	500.00
